- (b) what are the specific areas together with the specific amount invested therein:
- (c) the additional infrastructure are ated/built up so far; and
- (d) whether liberalisation has resulted in unemployment of workers who had been working there for long time, it so,. what are the details in this regard'.'

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (c) The private sector has been permitted to invest in the areas of leasing, construction and operation of container terminals, berths, warehousing, container freight stations, storage facilities, tank farms, equipments, dry docking and ship repairs and captive power plants. Some of the projects so far awarded to private entrepreneurs are at preliminary stages of implementation and :'. is early to indicate the amount of investment specifically. However, the indicative cost of projects approved so far is of the order of Rs. 2000 crores.

(d) No. sir.

Procurement of Vessels

- 712. SHRI RAHASBIHARI BARIK; Will the Minister of SURFACE TRANS-PORT be pleased to state:
- (a) the number of proposals for acquiring vessks pending with Government;
- (b) the steps taken to clear those pioposals; and
 - (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (c) The following 8 proposals are pending for approval:

- (i) Acquisition of 2 product tank-eis of 45,000 Dead Weight Tonne (DWT) each by Shipping Corporation of India.
- (ii) Acquisition of 4 Aframax tankers of 1,10,000 DWT each by Shipping Corporation of India.

- (iii) Acquisition of two LPG/Ammonia Carriers of 50,000 Cubic meter each by Shipping Corporation of India.
- (iv) Acquisition of a 400 passengercum-cargo vessel by Andaman & Nicobar Administration.
- (v) Acquisition of a 700 passengercum-cargo vessel by Lakshadweep Administration.
- (vi) Acquisition of a second hand tug by M/s. Cargil (I) Private Limited, New Delhi.
- ivii) Acquisition of a second hand tug by M/s. ABC & Sons Limited, Mumbai.
- (viii) Acquisition of a second haiid tug by M/s. ETA Port Operations & Rapid Transport System, Chennai.

The above proposals are awaiting clearance/approval of the appropriate authorities and who are being pursued to expedite their clearance/approval.

Revised National Roads Safety Policy

713. SHRI SANJAY DALMIA: SHRI SOLIPETA RAMACHANDRA REDDY: DR. MOHAN BABU:

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Government have adopted revised National Roads Safety Policy as proposed by the National Roads Safety Council for reducing the accident rate in the country:
- Cb) if so, the details thereof; whether 'he Council has also recommended amending the Motor Vehicle Act, 1988 for enhancing road safety;
- (c) the time by which the legislation in this regard is likely to be introduced;
- (d) whether the Central Government have requested the State Governments to play an important role in the field of road safety; and

(e) whether any financial assistance is being provided to the State Governments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN). (a) Yes, Sir.

- (b) The revised National Road Safety Policy aims to bring down the number of fatalities in road accidents to about 12 per 10,000 vehicles and the numbci of road accidents to about 50 per 10,000 vehicles by the year 2001 AD. The Council has also recommended some amendments in the Motor Vehicles Act, 1988 to enhance road safety.
- (c) The legislation will be introduced shortly.
 - (d) Yes, Sir.
 - (e) Yes, Sir.

Road Breakages in National Highways No. 39 And 53 714. SHRI W. ANGOU SINGH- Will the Minister of SURFACE TRANSPORT be pleased to

(a) the number of road breakages in he National Highways No. 39 and 53 in

ihc area of Nagaland and Manipur leading to Imphal in the years 1995-96, 1996-97 and 1997-98:

(b) the number of vehicles damaged and drivers lost their lives and other incidents etc, as a result thereof; and

measures taken up and to be taken in save life and property from these incidents'?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Number of road breakages resulting in road blockage for periods lasting one day or more in the States of Manipur and Nagaland are as under.

1995-96	1996-97	1997-98	
NH-39 N'H- 53 2	1	1 4	

(b) National Highway-wise accident statistics are not ' collected. However statewise accident statistics are given below:

	Manipur				Nagaland		
-		1995	1996	1997	1995	1996	1997
Accidc	t	156	163	161	58	73	22
Persons	killed	59	32	43	31	50	15
Persons	injured	253	295	294	130	76	63

(c) Road blocks are cleared promptly and restoration works taken up immediately.

Additional National Highways in Manipur

- 715. SHRI W. ANGOU SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether the State Government of Manipur have submitted a proposal for opening a new National Highways in addition to the existing 39 and 53 National Highways;

- (b) the steps taken up by the Central Government to the said proposal; and
- (c) the amount proposed to be allotted for the National ways leading to the capitals of the North-East States specially Imphal where the Railway Heads are not touched in the Ninth five years plan?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes,

(b) The declaration of new National Highways will depend upon approval of Planning Commission, Ministry of De-